

and Fertilisers and Mysore Chemicals and Fertilisers. These units did not function during the year 1974. As such no quantities were despatched from these units either to Karnataka or to other States.

Meeting of the Samsad of Visva Bharati University

114. SHRI KRISHNA KRIPALANI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the answer to Unstarred Question 1257 given in the Rajya Sabha on 12th March, 1975 and state :

(a) whether it is a fact that the Karma Samiti (Executive Council) of Visva Bharati had last month recommended unanimously a panel of three names for the election of the successor of the present Vice-Chancellor by the Samsad of Visva Bharati University;

(b) whether it is a fact that the Vice-Chancellor, who was in the Chair at the last meeting of the Samsad held at Santiniketan, did not place the panel before the Samsad;

(c) whether Government propose to call another early meeting of the Samsad to consider the panel and elect a new Vice-Chancellor;

(d) whether Government are aware that under the present Act of Visva Bharati, out of a total membership of twenty members (excluding ex-officio members), the presence of ten members is necessary to form the quorum; and

(e) whether Government propose to waive this requirement so that the next meeting of the Samsad, if and when convened, is not rendered infructuous for want of necessary quorum?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) "to (c) According to the information furnished by the Visva-Bharati the Karma Samiti (Executive Council) has, at its meeting held on March 22/23, 1975, recommended a panel of three names for appointment of a new Vice-Chan-

cellor. However, the panel could not be placed before the Samsad at its meeting held on March 30, 1975 as the Visva Bharati authorities could not include this item in the agenda and also because the aforesaid recommendation of the Karma Samiti required confirmation at its next meeting. After the confirmation of the recommendation by the Karma Samiti at its next meeting, due to be held on May 3, 1975, it -will be placed before the Samsad.

(d) Yes, Sir, ten members, other than the ex-officio members of the Samsad, are required to be present in the meeting to form the quorum.

(e) There is no such proposal under consideration.

Wells and Tubewells in Gujarat

115. SHRI IBRAHIM KALANIYA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) the number of old wells which were deepened in Gujarat, Talukawise, during the scarcity year 1972-73 upto the end of February;

(b) the number of tubewells which were drilled during the scarcity year 1972-73 in Gujarat State, Talukawise, upto the end of February and how many of them proved successful;

(c) the number of old wells which were deepened during the drought year 1974-75 in Gujarat, Talukawise, upto the end of February; and

(d) the number of tubewells which were drilled during the drought year 1974-75 in Gujarat, Talukawise, upto end of February and how many of them proved successful?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) to (d) The information is being collected from the State Government of Gujarat and will be laid on the table of the Sabha, as soon as it is received.